

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/5/ (IB)/2017

NAME OF THE PETITIONER(S) : QUIPPPO ENERGY LIMITED

NAME OF THE RESPONDENT(S) : MMS STEEL & POWER PVT LTD

UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

U. K. V. ANAN.

R. Sharief
for M/s R. Parthasarathy

Respondent

R. Sharief

ORDER

Counsel for the petitioner present. Counsel for the respondent present and received copies pertaining to the Petition. At request of counsel for the respondent, time is enlarged for reply. Put up on **07.06.2017 at 02.30 P.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)